

Date	Office Note	Order of the Tribunal
		O.A No. 1371/04 25.01.25 Hon' Mr. Justice P. Shanmugam, V.C. Hon' Mr. S.C. Chaube, A.M. Sri R.K. Yadav, Counsel for the applicant and Shri A. Tripathi, Counsel for the respondents. Counsel for the applicant wants to withdraw this O.A. Hence the O.A. is permitted to be withdrawn and dismissed with liberty to file a fresh O.A. No costs. Sd/- A.M. V.C. 11/2 <u>O.B.</u> Copy of order prepared ds 1-305